

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI
FOR THE MONTH OF DECEMBER - 2022**

Form 1 List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2 List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of December, 2022

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	AO No. 462 of 2022	M/s Woodhill Infrastructure Ltd. Vs. State of Uttarakhand and ors.	Prashant Joshi, Aaryav Mehra, Prabhat Bohra	19-12-2022	Yes	20-12-2022	01 day	dismissed (contested)	—	—	Under Section 13 of Comm. Courts Act
			AO No. 459 of 2022	M/s Saini Life pharmaceuticals Limited Vs. M/s Verma Industry	Siddhartha Sah, Shashikant Shandilya Vs. —	16-12-2022	Yes	20-12-2022	04 days	dismissed (contested)	—	—	Under Section 13 of Comm. Courts Act

			AO No. 460 of 2022	Jagdish Bhatia Vs. Parvati Devi & Ors.	Ramji Srivastav, Nikhil Singhal, Vaibhav Jain Vs. Neeraj Garg	19-12-2022	Yes	20-12-2022	01 day	dismissed (contested)	—	—	Under Section 13 of Comm. Courts Act
			AO No. 145 of 2022	Namrata Sen Vs. Captain Saurabh Chauhan (Retired)	B.D.Pande, H.C. Pathak Vs. Vinay Bhatt, Mohammad Shafy	04.05.2022	Yes	21-12-2022	231 days	Dismissed as not maintainable (Contested)	—	—	Under Section 13 of Comm. Courts Act
2	Addl. District Judge, Commercial Court Dehradun	1	Execution	Hinduja Leyland Finance Vs. Fly Express Logistic Pvt Ltd	Rohit Srivastava	22.04.2022	No	06.12.2022	229	Contest	08.12.2022	2	Sec 36
		2	Appeal 04/2022	Prime Securities Ltd Vs. Balaji Gtreat Lotus Glory	Vaibhav Jain	3.12.2022	Yes	09.12.2022	7	Contest	11.12.2022	2	Sec 37
		3	Exe 186/2021	Arvind Kumar Gupta Vs Union of India	Vaibhav Jain	10.11.2021	No	12.12.2022	398	Contest	14.12.2022	2	Sec 36
		4	Arb 274/2019	Rameshwar Prasad Bhatt Vs District Magistrate	Abhishek Bhatt	01.09.2019	Yes	15.12.2022	1202	Contest	17.12.2022	2	Sec 34
		5	Exe 22/2022	Poonawala Fincorp Vs Decker Logistics	Neha Rawat	21.04.2022	No	19.12.2022	243	Contest	21.12.2022	2	Sec 36
		6	Arb 12/2022	State of Uttarakhand Vs. Bharat Bhoomi Builders	Ashok Dimri	05.03.2020	Yes	20.12.2022	1021	Contest	20.12.2022	2	Sec 34

		7	Arb 311/2019 Old No. 10/2019	State of U.P. Superintending Vs. Rahis Pal Construction Pvt Ltd	Ajay Kumar Maan	27.01.2020	Yes	23.12.2022	1062	Contest	24.12.2022	1	Sec 34
		8	Arb 237/2019	Power Transmission Corporation of Uttarakhand Ltd Vs. CG Power and Industrial Solutions Ltd.	Anurag Sharma	19.02.2020		24.12.2022	1040	Contest	24.12.2022	1	Sec 34

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		73	4	4	73
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1103	73	122	1054

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	51	68	0	16	103
3	DLSA, Haridwar	1	1	Nil	1	1

				SBI	Mr. Tejpa	1		1					
				M/s Sripati beverage Pvt Ltd		M/s B.K. Aqua Enterprises							
				SBI	Prashant Kumar Singh		1						
				UCO Bank		M/s Laxmi Timbers	1						
				Naintal Bank		M/s Goyal Book Store	1						
				Naintal Bank		M/s Bhawani Traders & others		1					
				HDFC Bank	Mrs. Pramajeet Kour & others		1						
				M/s Dabka Store Crusher Pvt Ltd		Sabdhav Engineering Ltd			1				
				Canara Bank		M/s Aswal Readymade Garments	1						
				M/s Technical Consultancy		Adhishsi Abhiyanta & others		1					
				UCO Bank		M/s Moon Steel	1						
				UCO Bank	Mr. Navneet Sharma		1						
				UCO Bank		M/s Coonet India	1						
				UCO Bank									
				Canara Bank	Mr. Uttam Singh		1						
				Canara Bank		M/s Durga Home Decore & another		1					
				Canara Bank		M/s Panda Bear & others		1					
				Canara Bank		M/s Pet World & others	1						
				UCO Bank		Gujral Services	1						
				UCO Bank		Simran Food Products		1					
				UCO Bank	Abha Gupta		1						
				UCO Bank 215474/-		Mr. Santosh Kumar	1						
				M/s Ashok Anil Enterprises LLP		M/s Usha Mart Retailers Pvt Ltd		1					
				UGB	Mr. Manish Thapa		1						
				Nainital Bank	Ms. Sumitra		1						
				Nainital Bank		M/s Vijay Construction		1					
				Canara Bank	Mr. Sandeep Kumar		1						
				UGB		M/s Grover General Store & others		1					
				Canara Bank	Mr. Manish			1					
				ICICI Bank	Mr. Naveen		1						

				ICICI Bank	Mohd. Sajid		1										
				ICICI Bank		M/s Anju Road Carrier		1									
				ICICI Bank	Mr. Harkesh			1									
				ICICI Bank	Mr. Prabir Kumar			1									
				ICICI Bank	Mr. Rajiv Kumar			1									
				ICICI Bank	Mr. Prabjyot Singh			1									
				ICICI Bank	Mr. Rajneesh Kumar			1									
				ICICI Bank	Mr. Harprasad			1									
				ICICI Bank		Mittal Construction and suppliers		1									
				ICICI Bank	Mr. Niket Chabbra			1									
				ICICI Bank													
				Sahayak Mahaprabandhak Parivahan Nigam Ddn	Mr. Rohit Kumar			1									
				Canara Bank	Mr. Arvind Chaudhary			1									
				Force Polymer Pvt Ltd		Hari Om Shell Sand		1									
				Force Polymer Pvt Ltd		Bhavani Ironchem Technologies Pvt Ltd		1									
				Force Polymer Pvt Ltd		Cm Smith & sons Ltd (Zak Unit)			1								
				M/s Anil Mehta	Mr. Jasbeer Singh Rana				1								
				PNB		M/s Aggarwal Caters			1								
				UGB	Mr. Anand Ram			1									
				UGB	Deep Chandra Pandey			1									
				UGB	Mr. Ramesh Chandra			1									
				UGB	Mr Aftab Husain			1									
				UGB	Mr. Deepak Kumar			1									
	Haridwar	4	Nil	Canara Bank Branch Jwalapur, Haridwar through its Manager Mr. Mukesh Garg	Nil	Ms. Sharma Bag House & others, 17 Peeth Bazar, Near shiv Mandir, Kankhal, Haridwar		1	Nil	Nil	Nil	1	1		Nil	Nil	

				canara Bank Branch Jwalapur, Haridwar through its Manager Mr. Mukesh Negi	Nil	Mrs. AK traders & others vishnulok colony ahbabnagar JWP, Haridwar	Nil 	1	Nil 	Nil 	1	1	Nil	Nil	
				M/s M.L. & Company Proprietor Mohan Lal Sharma S/o Laxmi Chand Sharma, R/o Balaji Puram, near Sabji Mandi Sarai Road, Jwalapur, Haridwar	Nil	1- Executive Director Bharat Heavy Electrical Limited, Heavy Electrical Plant, Ranipur, Haridwar 2- General Manager (Wex) Bharat Heavy Electrical Limited, Heavy Electrical Plant, Ranipur Haridwar	Nil 	Nil 	1	Nil 	1	1	Nil	Nil	
				A.R. Ansari & Sans, through Shri AR Ansari, 489, Ambar Talab, Roorkee, Haridwar	Nil	Director Rajkiye engineering College, Vill- Akbalpur, Post Devgaw, Ajamgarh, UP	Nil 	1	Nil 	Nil 	Nil 	1	Nil	Nil	

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF DECEMBER - 2022

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	73	-	-	-	-
No. of appeals filed	-	-	-	-	4
No. of cases pending	1054	-	-	-	73
No. of cases disposed of	122	-	-	-	4